

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL(AT) NO.101 OF 2019**

**In the matter of:**

Venkatesh Koravadi

Appellant

Versus

Viney Kaushal & Ors

Respondents

For Appellant:Mr. Antony R. Julian, Mr. Pramod B. Nair, Advocates.

For Respondent:Mr. Madhu N Rao and Mr. K.V. Muthu Kumar, Advocates for R1 to R3.

Mr. George Pothan, Advocate for R4 to R9.

Mr. Raghenth Basant and Mr. Mithun Verghis, Advocates for R5 to R8.

Mr. Bipin Kalappa, Advocate for Interim Chairman.

**ORDER**

**19.08.2019-** Due to paucity of time the appeal could not be heard today.

Post the appeal for hearing on **2<sup>nd</sup> and 3<sup>rd</sup> September, 2019** on the top of the hearing matters.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member(Technical)**

**Bm/nn**